

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 04th February, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No.132/15(CZ) (M.A.No.837/15)	Gram Panchayat (Kothiya) Vs. State of M.P. & 6 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sunil Kumar Bhargawa, Adv.	
2.	(M.A.No. 71/16) (M.A.No. 72/16) Appeal No. 02/2016(CZ)	Ashish Gaur Vs. MPSEIAA & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Rishi Raj Saxena, Adv.	
3.	Original Application No. 314/2014(THC)	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv. Mr. Syed Sajid Ali Adv. Mr. Krishna Mohan Gupta Adv. Mr. Sachin K. Verma Adv. Mr. Ram Narayan Mishra Adv. Mr. Pulkit Godha, Adv. Mr. Ajay Gupta, Adv.	
4.	Original Application No. 111/2015(CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv. Mr. Virendra Singh, Adv. Mr. Om. S. Shrivastava, Adv.	
5.	Original Application No. 125/2015(CZ)	Jagannath Maane Vs Union of India & 6Ors.	Mr. Shekhar Sharma, Adv. Mr. Vishvendra Verma, Adv. & Mr. Karan Advs. Mr. V.K.Shukla, Adv. Mr. Rajul Shrivastav, Sucheta Yadav, Advs. Mr. Akhilesh K.Churana, Adv. Mrs. Padma Mishra,Adv.	
6.	Original Application No. 146/2015(CZ)	Shri Gajendra Singh Rajpoot Vs. State of M.P. & 4 Ors.	Mr. Rohit Sharma, Adv. Ms. Bhawna Yadav, Adv.	
7.	Original Application No. 04/2015(CZ) (M.A.No.714/15) (M.A.No.823/15) (M.A.No.824/15)	Kishore Samrite (<i>Pond Encroachment, Balaghat</i>) Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ravikant Patidar. Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary,Adv. Mr. Rohit Sharma, Adv. Mr. Ajay Gupta, Adv. Mr. Vinay Jain, Adv.	

8.	Original Application No. 111/2013(CZ) (M.A.No.606/14) (M.A.No.17/16)	Dr. Subhash C Pandey (MSW, Bhanpur Khanti) Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Ms. Parul Bhadhoria Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay Kumar Choudhary, Adv. Mr. Ayush Dev Bajpai, Adv.	
9.	Original Application No. 36/2014(THC)	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shroti Adv. Mr. Vijay Kumar Choudhary Adv. For BMC Mr. Neel Choudhary, Adv. Mr. Aashish Shroti, Adv.	
FOR COMPLIANCE				
10.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv.R-7 Mr. Asif Warsi, Adv.	
11.	(M.A.No.20/16) in Original Application No. 313/2014 (CZ) (M.A.No.493/15)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Shantanu Saxena, Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R- MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv.	